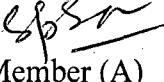


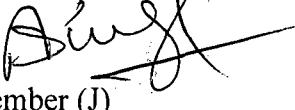
17.9.2012

O.A. No.444/06

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

List revised. No body is responding for the applicant. It is 1.00 p.m. It appears that applicant has died way back in Feb., 2010. Thereafter, his son was substituted vide order dated 26th July, 2012. Thereafter, the learned counsel for applicant sought time to produce certain documents like daily order sheet etc. in support of her arguments. But today, as mentioned above, no body is responding for the applicant. O.A. is therefore, dismissed for default and non-prosecution.


Member (A)


Member (J)

HLS/-

*copy of order
dated 17.9.12
B.Singh
19.9.2012*